

GRAMOPHONE FACTORIES

1321. **Shri D. C. Sharma:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government give any encouragement to the Gramophone manufacturing factories in the country either by purchasing gramophones from them or by giving any direct financial help or both; and

(b) if so, the names of such factories?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) No information is available about the purchases of Gramophones by Government from Gramophone manufacturing factories. No financial assistance is given by Government to these factories, nor has any request for such help been received by Government so far from them.

(b) Does not arise.

BICYCLES

1322. **Shri D. C. Sharma:** Will the Minister of **Commerce and Industry** be pleased to state the number of bicycles manufactured in India since the 1st of July, 1955?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Statement is attached. [See Appendix IX, annexure No. 58].

RURAL AND URBAN HOUSING
SCHEMES FOR DISPLACED PERSONS

1323. **Shri S. C. Samanta:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the manner in which Rs. 50 lakhs allotted recently to the state of West Bengal for the execution of urban and rural housing schemes for displaced persons will be spent;

(b) the number of rural areas very distant from Calcutta and its suburbs selected for the purpose;

(c) whether similar sums have been allotted for the purpose for the states of Tripura, Assam, Bihar and Orissa; and

(d) if so, the amounts in each case?

The Deputy Minister of Production (Shri Satish Chandra): (a) Rs. 25 lakhs are meant for urban housing and Rs. 25 lakhs for rural housing. A small proportion of the amount will be spent on direct construction of tenements by the State Government in urban areas, and the balance will be given to the displaced persons as house building loans.

(b) Displaced persons in different rural areas of all districts in West Bengal will get loans out of the allotment for rural housing referred to in part (a).

(c) Yes.

(d) A statement containing the required information is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 59].

CONFERENCE OF INDO-PAKISTAN OFFICIAL ON BOUNDARY DISPUTES

1324. **Shri S. C. Samanta:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that some Indo-Pakistan District Officers' Conferences were held in December last at Gitaldaha about Cooch-Bihar and Rangpur's problems;

(b) if so, the number thereof; and

(c) which of the problems regarding border trade, border crime, disputed enclaves, registration of tobacco growers etc., were dealt with and final decisions taken thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Only one Conference between some officials of the districts of Cooch-Bihar (West Bengal) and Rangpur (East Bengal) was held at Gitaldaha (Cooch-Bihar) on the 10th December, 1955.

(c) Many problems, including those of border trade, border crimes, registration of tobacco-growers in the enclaves, etc., were discussed at the Conference.

The decisions taken on the various matters discussed at the Conference are mostly recommendatory in nature and are at present under examination of the Government of West Bengal.